

Free Trade Zone in India can be allowed upto 25% of the production of the same item by the unit concerned to the holder of valid GCA licence in the Domestic Tariff Area (DTA).

(v) Issue of Green Cards to all 100% export-oriented units for priority treatment.

(vi) Cash compensatory support has been increased on certain commodities such as instant tea, handicrafts of metal and wool etc. CCS has been also allowed on some new items like hand knotted silk carpets, dehydrated castor oil etc.

(vii) Decision has been taken to set up four new Free Trade Zones at Cochin, Madras, Noida and Falta.

(viii) The quantity of raw wool allowed duty free against export of wool tops has been raised from 1.08 Kgs to 1.11 Kgs against one Kg. of wool top exported.

Cases of Corruption against Civilian Working in INS

3426. SHRI MANOHAR LAL SAINI: Will the Minister of DEFENCE be pleased to refer to the reply given to Unstarred Question 10523 on 6 May, 1983 regarding cases of corruption against the civilians working in INS and state :

(a) if by now the disciplinary action against the Government servants has been finalised for availing of C.G.H.S. facilities for over a decade in respect of his parents who were not dependent upon him ;

(b) if so, the details thereof together with the details of penalty imposed, if any, under the relevant Rules ;

(c) has the C.B.I. rendered its report into the acquisition of immovable property by the same individuals ; and

(d) if so, the details thereof ; if not, the details of steps taken to expedite the finalisation.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) : (a) and (b) The disciplinary action against the Government servant concerned has since been finalised and the following penalties have been imposed on him :—

(i) Withholding of increment of his pay for two years ; and

(ii) Withholding of his promotion for two years.

(c) and (b) No, Sir. The export of the C.B.I. is awaited.

Concession on Excise Duty to Tyre Industry

3427. SHRI SANAT KUMAR MANDAL : Will the Minister of FINANCE be pleased to state :

(a) whether tyre industry is likely to get a fresh gift package from Government that new tyre units are being allowed 60 per cent excise concession for a specified number of years—although earlier also Government had raised the concession rate from 38 to 50 per cent ;

(b) if so, which of the Units will be benefited by this bonanza ; and

(c) the reasons for this new concession and why Government have not seen to it that these beneficiaries also reduce their prices to benefit the users ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PAT-TABHI RAMA RAO) : (a) No such decision has been taken.

(b) and (c) Do not arise.

अल्मोड़ा जिले में राष्ट्रीयकृत बैंकों की शाखाएं खोलना

3428. श्री हरीश रावत : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अल्मोड़ा जिले के कुकली बिनता बसोत और डोनडांडा में राष्ट्रीयकृत बैंकों की शाखाएं खोलने का कोई प्रस्ताव है ; और

(ख) यदि नहीं, तो मंत्रालय द्वारा इन स्थानों के आस-पास रहने वाले लोगों को बैंकिंग सेवा उपलब्ध कराने के लिए क्या कदम उठाये जा रहे हैं ?

वित्त मंत्रालय में उप मंत्री (श्री जनार्दन पुजारी) : (क) और (ख) अप्रैल, 1982 से मार्च, 1985 तक की शाखा विस्तार नीति के